

(1)
(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALLAHABAD

Allahabad this the 30th day of August, 2001.

CORAM :- Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Maj. Gen. K.K. Srivastava , A.M.

Orginal Application No. 1622 of 1994.

1. Hari Shanker Mishra s/o sri Dal Bahadur Mishra
a/a 24 years R/o 4/247, Gaushala Ranighat,
Purana Kanpur.
2. Raj Kumar S/o Sri Bhaya Lal a/a 29 years
R/o Village Ram Singh Ka Purwa. P.O. Bhimsen,
Distt. Kanpur.
3. Raj Narain S/o Sri Chhedi Lal a/a 24 years
R/o House No. 11/79, Gwaltoli Makbara
Chauraha, Kanpur.
4. Kamlesh Kumar S/o Late Nandanar Singh a/a 30 years
R/o 5/423, Nawabganj, Purana Kanpur.
5. Shiv Dutt S/o Sri Ram Autar Kushwahaa/a 24 years
R/o Village and Post Manauli Distt. Kanpur Dehat.
6. Rijwan Ahmad S/o Sri Mahmood Ahmad a/a 24 years
R/o 330/14, Rail Bazar Chhawani, Kanpur.
7. Rajesh Kumar Kushwaha S/o Sri Munna Lal Kushwaha,
a/a 22 years R/o 115/158, Maswanpurgan,
P.O Rawatpur, Distt. Kanpur.
8. Sadan Chand S/o Sri Shiv Das Gupta a/a 24 years
R/o Village Chhatmala P.O. Tilsahari Distt. Kanpur.
9. Brahma Prakash S/o Sri Sardar Singh a/a 25 years
R/o Village- Ishwarganj, P.O. Udayapur,
Distt. Kanpur Nagar.
10. Ramesh S/o Sri Shankar Lal a/a 03.04.1965
R/o 75/5, Chungi Colony, Tagore Road, Kanpur.

.....Applicants

Counsel for the applicants :- Sri R.P. Singh

V E R S U S

1. Union of India through the A.G.S Branch, Army Head Quarters, D.R.Q. P.O. New Delhi.
2. The Air of Commanding in Chief, Head Quarters Maintenance Indian Air Force, Vayu Sena Nagar, Nagpur-440007.
3. Commanding Officer, 7 Air Force Hospital, Kanpur.

.....Respondents.

Counsel for the respondents :- Sri S. Chaturvedi.

O R D E R (Oral)

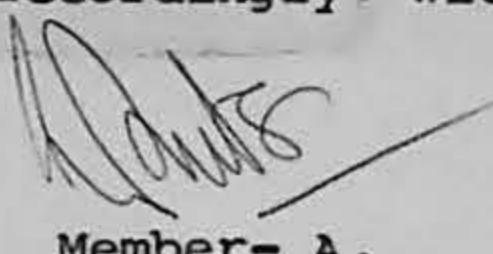
(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

The applicants in this O.A have prayed for a direction to the respondents to provide them work on the post of Anti-Malaria Lascar and consider their absorption on permanent basis in accordance with their seniority.

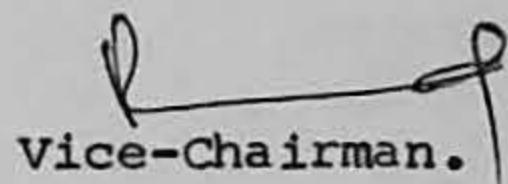
2. This Tribunal vide orders dated 11.07.1990 in O.A No. 953 of 1989, dt. 12.04.1993 in O.A No. 1443 of 1992, dt. 01.11.1995 in OA No. 1113 of 1995 and order dt. 26.02.2001 in O.A No. 1689 of 1994 has already given suitable direction for consideration of the interest of Anti-Malaria Lascars. There is also a G.O. dated 16.12.1994 under which guide-lines have been provided for regularising the workers on daily wages.

3. Before coming to this Tribunal, the applicants
made representation/ before the respondent No.2 for
Jdt. 17.10.1994

consideration their claims . Copy of this representation has been annexed as annexure A- 4 to the O.A. Considering the facts and circumstances of the case, we dispose of this O.A with the direction to the respondents to consider the claim of the applicants for appointment on regular basis in the light of the order passed by this Tribunal and the G.O. mentioned above. The respondent No. 3, Commanding Officer, 7, Air Force Hospital, Kanpur shall consider the case of the applicants within three months from the date a copy of this order is filed. It shall be open to the applicants to file a fresh representation within two weeks alongwith the relevant judgements and the G.O. The O.A is disposed of accordingly. with no order as to costs.



Member- A.



Vice-Chairman.

Dt. 30.08.2001

/Anand/